### LOK SABHA UNSTARRED QUESTION NO. 4645 TO BE ANSWERED ON 21<sup>st</sup> August, 2025

#### Setting up of New Gas Agency in Chhattisgarh

†4645. Shri Vijay Baghel

## पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether there is any proposal to decide a location on the Anda-Funda main road from the railway crossing towards village Chirpoti, Tehsil and District Durg (Chhattisgarh) for setting up a new gas agency under the general, Other Backward Classes or women category by Indian Oil Corporation, considering that no gas agency is operating within a 10 kilometre radius of villages Risama, Machandur and Chirpoti under Durg Lok Sabha Constituency and the region has a high population density and if so, the details thereof; and
- (b) if not, the reasons therefor and the time by which such a proposal is likely to be initiated?

#### **ANSWER**

# पेट्रोलियम एवं प्राकृतिक गैस मंत्रालय में राज्यमंत्री (श्री स्रेश गोपी)

# MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SURESH GOPI)

(a) and (b): Appointment of LPG distributorships by the Public Sector Oil Marketing Companies (OMCs) is done as per Unified Selection Guidelines (USG), 2016 and locations for setting up of LPG distributorships are identified and advertised accordingly.

The present LPG demand of the villages Risama, Machandur, and Chirpoti in District Durg, Chhattisgarh is currently met by three Indian Oil Corporation Limited (IOCL) distributors and one Bharat Petroleum Corporation Limited (BPCL) distributor operating within a 15-kilometer radius.

In October, 2024, a feasibility study for a LPG distributorship for Risama was carried out by OMCs. At present, LPG demand of the Market is less than the monthly combined ceiling of existing distributors serving these locations. Hence, the locations were not found feasible for setting up of new LPG distributorship as per USG.

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